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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 1021/2016, CM APPL. 4449/2016 & CM APPL. 4263/2017

LAKSH VIR SINGH YADAV

.....Petitioner

Through: Mr. Ashok Kumar Chaudhary,

Mr. Sanjay Vashishtha, Ms. Harshita

Rai and Mr. Prince Pathak, Advocates

versus

UNION OF INDIA & ORS

....Respondents

Through:

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Deepak Tanwar, GP, Mr. Rajdev Kumar, Mr. Bhanu Pratap Singh and Mr. Hitesh Batra,

Advocates for R-1/UOI

Ms. Shiva Lakshmi, CGSC with Mr. T. Hari Hara Sudhan, Ms. Archana Surve, Advocates for

UOI

Ms. Mamta Rani Jha, Mr. Rohan Ahuja, Ms. Shruttima Ehersa and Mr. Vatsalya Vishal, Advocates for

R-2

Ms. Puhumi Aditya, Advocate for Mr. Jawahar Raja, ASC for Indian

Kanoon

Mr. Ankit Jain, Ms. Neha Jain, Mr. Aditya Chauhan, Ms. Apurva Tyagi, Ms. Divyanshu and Ms. Radhika Bansal, Advocates for

R-5

CORAM:

HON'BLE DR. JUSTICE SUDHIR KUMAR JAIN

ORDER 26.07.2024

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List on 01.10.2024 at 3:45 PM.

DR. SUDHIR KUMAR JAIN, J

JULY 26, 2024 *N/AM*